

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 325

IA-836/2024 IA-3390/2021 IA-823/2021 IA-3336/2020 IA-5896/2023
IA-5838/2022
In
IB-985(ND)/2018

IN THE MATTER OF:

M/s. Engineered Facility Management Services

.....APPLICANT/PETITIONER

Vs

Evan Multispeciality Hospital & Research Centre Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 12.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Sandeep Bajaj, Mr. Soayib Qureshi, Advs.

For the Respondent : Mr. Pradeep Misra & Daleep Dhyani Adv for Res/PVVNL
in IA 3336/20

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA-823/2021 IA-836/2024 IA-3390/2021 IA-5896/2023:-

Heard the submissions made by the Learned Counsel appearing for both the parties. Since, the issue being raised by application and counter application needs to be understood, therefore, we direct the parties to file list of events as well as issues being raised by application and counter application in this regard within one week.

List the matter on **03.05.2024**.

Matter will be heard in physical mode.

IA-3336/2020:-

List the matter on **03.05.2024** for arguments.

Matter will be heard in physical mode.

IA-5838/2022:-

The Applicant shall take steps to bring the affidavit on record pursuant to the order dated 06.12.2023 within two days.

Further, the parties are directed to complete the proceedings, if not already completed.

List the matter on **03.05.2024**.

Matter will be heard in physical mode.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)